

FORM B

PUBLIC ANNOUNCEMENT

**(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)**

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. CAMERICH PAPERS
PRIVATE LIMITED**

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. CAMERICH PAPERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	14/08/2014
3.	Authority under which corporate debtor is incorporated/ registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U21000GJ2014PTC080492
5.	Address of the registered office and principal office (if any) of corporate debtor	229, 2nd Floor, Kohinoor Complex Canal Char Rasta, Ravapar Road, Morbi, Gujarat, India, 363641
6.	Date of closure of Insolvency Resolution Process	08/05/2025
7.	Liquidation commencement date of corporate debtor	08/05/2025
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Rajesh Kumar Malani IBBI/IPA-001/IP-P-02098/2021-2022/13550
9.	Address and e-mail of the liquidator, as registered with the Board	Address: HG-1D, Wing-A, International Trade Centre, Ring Road, Majura gate Crossing, Surat, Gujarat - 395002 Email: carajeshmalani@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Rajesh Kumar Malani: 601-B, International Trade Cente, Majuragate Crossing, Surat, Gujarat - 395002 Email: ipcamerich@gmail.com
11.	Last date for submission of claims	07/06/2025

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the M/s CAMERICH PAPERS PRIVATE LIMITED on 08/05/2025.

The stakeholders of M/s CAMERICH PAPERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 07/06/2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. We request you to keep carajeshmalani@gmail.com in CC while submitting claims to the process E-mail ID

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

**Date : 10-05-2025
Place : SURAT**

**IP Rajesh Kumar Malani
Liquidator in the matter of
M/s CAMERICH PAPERS PRIVATE LIMITED
HG-1D, Wing-A, International Trade Centre, Ring Road,
Majura gate Crossing, Surat, Gujarat - 395002 IP Reg. No.
IBBI/IPA-001/IP-P-02098/2021-2022/13550
AFA Valid till: 30-06-25**